

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.1456
TO BE ANSWERED ON 24.11.2016

STREET LIGHT FOR VILLAGES

†1456 DR. SWAMI SAKSHIJI MAHARAJ

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government provides funds to Gram Panchayats for street lighting in villages, if so, the details thereof for the last three years and the current year, State-wise including Uttar Pradesh;
- (b) whether the Government has demanded a utilisation certificate of funds from the concerned authorities, if so, the details thereof;
- (c) whether any actual target is fixed for this purpose, if so, the details thereof and the achievements made thereon, State/UT-wise including Uttar Pradesh;
- (d) whether any timeframe has been fixed for providing street lights in all villages in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) : Under the Fourteenth Finance Commission (FFC) award, grants to the tune of Rs. 2,00,292.20 crore for the period 2015-2020 are being devolved to Gram Panchayats (GPs) constituted under Part IX of the Constitution in 26 States including Uttar Pradesh. The grant is provided to GPs for delivering basic services including street-lighting. Under the 13th Finance Commission award for the period 2010-15, untied grants were disbursed to Panchayats. State-wise status of allocation and release of grants for the years 2013-14 and 2014-15 under the 13th Finance Commission award and for the years 2015-16 and 2016-17 (upto 21.11.2016) under the FFC award are given at Annexe-I & II.

(b) : Release of subsequent installments of the grants under the FFC award is subject to submission of utilization certificates for the previous installments drawn along with compliance of other stipulated conditions.

(c) : No, Madam. The GPs incur expenditure on basic services as per their approved participatory Gram Panchayat Development Plans (GPDP) based on local felt needs and priorities.

(d) : No, Madam.

(e) : Does not arise.

(Referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1456 answered on 24.11.2016)

Allocation and Release of Local Bodies Grants for PRIs under 13th Finance Commission for the years 2013-14 and 2014-15

(Rs. in crore)

Sl. No.	State	2013-14		2014-15	
		Allocation	Release	Allocation	Release
1	Andhra Pradesh	1357.07	1585.56	828.11	1744.40
2	Arunachal Pradesh	70.52	21.24	77.02	36.33
3	Assam	420.66	304.13	458.07	352.76
4	Bihar	1275.19	1528.59	1392.65	1254.70
5	Chhattisgarh	472.21	574.00	511.83	393.28
6	Goa	23.29	1.66	25.43	
7	Gujarat	629.36	591.13	684.68	527.04
8	Haryana	279.60	325.35	305.41	238.36
9	Himachal Pradesh	143.86	177.24	157.06	151.78
10	J & K	236.41	157.81	258.19	199.11
11	Jharkhand	460.32	443.00	496.27	380.36
12	Karnataka	1159.42	1553.77	1266.22	976.48
13	Kerala	501.87	708.36	548.10	527.44
14	M.P	1111.96	1285.46	1209.51	757.38
15	Maharashtra	1431.15	1092.32	1561.52	1787.82
16	Manipur	59.93	32.84	65.12	129.98
17	Meghalaya	89.70	28.78	97.12	20.73
18	Mizoram	55.49	32.29	60.27	14.27
19	Nagaland	86.51	7.53	93.74	17.97
20	Odisha	710.07	476.58	771.50	454.73
21	Punjab	289.63	301.99	316.31	416.04
22	Rajasthan	1020.92	1188.78	1114.30	872.96
23	Sikkim	47.46	30.66	51.83	38.36
24	Tamil Nadu	793.72	529.68	866.84	668.48
25	Telangana			652.88	895.16
26	Tripura	80.20	51.45	87.15	66.10
27	U. P	2519.32	3821.02	2751.40	2121.81
28	Uttarakhand	152.13	140.74	166.15	98.81
29	W. Bengal	1069.92	652.33	1168.18	1068.32
	Total	16547.89	17644.29	18042.86	16210.96

(Referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1456 answered on 24.11.2016)

State-wise allocation and releases of grants under Fourteenth Finance Commission (FFC) for years 2015-16 and 2016-17

(as on 21-11-2016)

(Rs. in crore)

FFC Grants					
Sl. No.	States	2015-16		2016-17	
		Annual Allocation	Total Releases	Annual Allocation	Total Releases
(1)	(2)	(3)	(4)	(5)	(6)
1	#Andhra Pradesh	934.34	928.41	1463.45	642.77
2	Arunachal Pradesh	88.52	88.52	138.66	0
3	Assam	584.8	292.4	915.98	0
4	Bihar	2269.18	2269.18	3554.23	0
5	Chhattisgarh	566.18	566.18	886.82	391.99
6	Goa	14.44	7.22	22.62	0
7	Gujarat	932.25	932.25	1460.18	645.43
8	Haryana	419.28	419.28	656.72	290.29
9	Himachal Pradesh	195.39	195.39	306.05	270.56
10	#Jammu & Kashmir	373.96	367.72	585.73	0
11	Jharkhand	652.83	652.83	1022.53	451.98
12	#Karnataka	1002.85	972.36	1570.77	1368.2
13	Kerala	433.76	433.76	679.4	0
14	Madhya Pradesh	1463.61	1463.61	2292.46	1013.31
15	Maharashtra	1623.32	1623.32	2542.61	1123.88
16	Manipur	22.25	22.25	34.84	15.4
17	Odisha	955.52	955.52	1496.64	1323.09
18	Punjab	441.7	441.7	691.84	0
19	Rajasthan	1471.95	1471.95	2305.52	2038.17
20	Sikkim	16.03	16.03	25.11	11.1
21	Tamil Nadu	947.65	947.65	1484.31	656.1
22	Telangana	580.34	580.34	908.99	401.79
23	Tripura	36.24	36.24	56.76	25.09
24	#Uttar Pradesh	3862.6	3852.6	6050.02	2667.29
25	Uttarakhand	203.26	203.26	318.37	281.45
26	#W. Bengal	1532.21	735.43	2399.91	0
	Total	21624.46	20475.4	33870.52	13617.89

Note: Information has been compiled based on the release orders issued by Ministry of Finance.

#released on pro-rata basis on the basis of information provided by the State Government.
